

# 'INTERNATIONAL CONFERENCE ON INSOLVENCY LAW AND CISG@40'

**18th December 2020**

11:30 AM – 12:30 PM (IST)

***Inaugural Session***

12:30 PM – 01:30 PM (IST)

***Panel Discussion***

01:30 PM – 03:45 PM (IST)

***Technical Sessions***

04:00 PM – 06:30 PM (IST)

***Virtual Round Table on  
Cross Border Insolvency***

*\*The abovementioned time slots are in Indian Standard Time which is UTC+05:30 time zone*

# INAUGURAL SESSION

**11:30 AM - 12:30 PM (IST)**



**Dr. M. S Sahoo**

Chief Patron & Chairperson, IBBI  
**Inaugural Speech**



**Prof. (Dr.) S. Shanthakumar**

Director, GNLU  
**Opening Remarks**



**Ms. Athita Komindr**

Head, UNCITRAL RCAP  
**Opening remarks on  
behalf of UNCITRAL**



**Mr. Luca G. Castellani**

Legal Officer, Secretariat of UNCITRAL  
**Special Speech by Secretary  
(UNCITRAL Working Group IV)**



**Prof. (Dr.) Mamata Biswal,**

Dean, Faculty and Academic Affairs  
Head, Centre for Corporate and  
Insolvency Law, GNLU  
**About the Conference**



**Mr. K R Saji Kumar**

Executive Director, IBBI,  
**Vote of Thanks**



# PANEL DISCUSSION ON CISG

**12:30 PM - 01:30 PM (IST)**



**Dr. Ingerborg Schwenzer**  
**Dean of Swiss International Law School &**  
**Ex- chair of CISG Advisory Council,**  
**University of Basel, Switzerland**



**Professor Robert Walters**  
**Victoria University, Australia**



**Mr. Sanjeev Choudhary**  
**Assistant Professor of Law and Member, Centre for Corporate**  
**and Insolvency Law, GNLU**

**Vote of Thanks**



# TECHNICAL SESSIONS ON INSOLVENCY LAWS

**01:30 PM - 03:45 PM (IST)**

## Panelists



**Prof. Rummana Alam**  
**University of Illinois College of Law**



**Ms. Kokila Jayaram**  
**Deputy General Manager, IBBI**



**Prof. (Dr.) Harpreet Kaur**  
**National Law University, Delhi**



**Mr. Sushanta Kumar Das**  
**Deputy General Manager, IBBI**



**Mr. C. Ramachandra Rao**  
**Deputy General Manager, IBBI**



# VIRTUAL ROUND TABLE ON CROSS-BORDER INSOLVENCY

**04:00 PM - 06:30 PM (IST)**

## Chair



**Dr. T. K. Viswanathan**  
**Chairman, BLRC & Former Union**  
**Law Secretary, India**  
**Member, UNCCI**

## Co-Chair



**Prof. (Dr.) Mamata Biswal,**  
**Professor of Law**  
**Dean, Faculty and Academic Affairs**  
**Head, Centr for Corporate and**  
**Insolvency Law, GNLU**

## Speakers



**Prof. Dr. Leon E Trakman:**  
**Commonwealth of Australia**



**Prof. Jason Kilborn: United**  
**States of America**



**Prof. Lafi Daradkeh: Hashemite**  
**Kingdom of Jordan**



**Prof. Wee Meng Seng: Republic**  
**of Singapore**





**Prof. Stephanie Rohlfing-Dijoux:**  
**French Republic**



**Dr. Rajendra Prasad Gunpath:**  
**Republic of Mauritius**



**Gabriel E Messina:** **Argentine Republic**



**Matteo Smacchi:** **The Italian Republic**



**Mr. Methil Unnikrishnan:**  
**Republic of India**



**Dr. Panayotis M. Protopsaltis:**  
**The United Kingdom of Great Britain and Northern Ireland**



**Mr. Rajesh Kumar Gupta**  
Chief General Manager, IBBI

**Vote of Thanks**



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**\*Attendees of the Conference will be provided Certificate of Participation\***

**For any further queries, kindly contact:**



**Mr. Prashant Tiwari**  
**Secretary, International Conference on**  
**Insolvency Law and CISG@40**  
**Member, GCCIL**

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